

(d) Of the remaining five, the punishments imposed relate to recovery of Rs. 900 and withholding of increment for two years, recovery of Rs. 651 and reduction in pay by two stages without restoration, reduction by two stages in the time scale for one year, in three cases. Disciplinary proceedings are in progress in two cases.

Delhi Zoo

1411. **Shri Inder J. Malhotra:** Will the Minister of Food and Agriculture be pleased to state:

(a) whether any new additions of rare animals have been made in zoological Park New Delhi; and

(b) what are the further proposals to procure more of these animals from various parts of the world?

The Minister of State in the Ministry of Food and Agriculture (Dr. Ram Subhag Singh): (a) and (b). A statement is laid on the Table. [See Appendix II, annexure No. 66].

87.

Railway Station at Lakhupur

1412. { **Shri Inder J. Malhotra:**
Shri Gopal Dutt:
Bakshi Abdul Rashid:

Will the Minister of Railways be pleased to state:

(a) whether any representation was made by the people of Lakhupur area (Jammu and Kashmir) for the sanction of a new railway station at Lakhupur on new railway line being extended from Madhopur (Punjab) to Kathua (Jammu and Kashmir); and

(b) if so, what decision has been taken by Government on this representation?

The Deputy Minister in the Ministry of Railways (Shri S. V. Ramaswamy): (a) Probably the hon. Member is referring to Lakhapur. If so, the answer is in the negative.

(b) Does not arise.

Grant of Loan for Co-operatives in J. & K. State

1413. { **Shri Inder J. Malhotra:**
Shri Gopal Dutt:
Bakshi Abdul Rashid:

Will the Minister of Community Development, Panchayati Raj and Co-operation be pleased to state:

(a) whether it is a fact that the Reserve Bank of India has granted loan to the Jammu and Kashmir Government for enhancing the co-operatives in the State;

(b) if so, what is the total amount; and

(c) what are the terms on which this loan has been granted?

The Deputy Minister of Community Development, Panchayati Raj and Cooperation (Shri S. D. Misra): (a) and (b). Yes. The Reserve Bank of India has sanctioned a loan of Rs 13.59 lakhs to the Government of Jammu and Kashmir during the period 1957-58 to 1960-61 for contribution to the share capital of co-operative credit institutions in the state.

(c) The terms and conditions of the loans to the state governments are as under:

(i) Normally each loan will be for a period of 12 years, a longer period being adopted only for exceptional reasons.

(ii) The principal shall be repaid in equal annual instalments, the first instalment being payable on the expiry of the third year.

(iii) For loans given upto the end of March, 1962, the scale of interest rates will be as follows:
For 12 years:

First 2 years—Nil

Next 3 years—2 per cent

Next 4 years—2½ per cent

Next 3 years—3 per cent

To provide for exceptional cases:

Next 2 years—3 per cent

After the 14th year—3½ per cent

(iv) When a limit is sanctioned, it is expected that the loans will be drawn under the limit as and when required, during the year against promissory notes to be executed in the favour of the Reserve Bank from time to time. The entire amount of the limit sanctioned for the year must, however, be drawn before the 31st March of the year, on which date the undrawn limit will lapse.

(v) Each drawal under the limit will be treated as a separate loan for the calculation of interest rate.

Telephone Connections

1414. { Shri Inder J. Malhotra:
Shri Gopal Dutt:
Bakhshi Abdul Rashid:

Will the Minister of Transport and Communications be pleased to state:

(a) whether it is a fact that there is a pressing demand for new tele-

phone connections in the cities of Jammu and Srinagar in Jammu and Kashmir State; and

(b) if so, the steps Government are taking to meet this demand?

The Minister of Transport and Communications (Shri Jagjivan Ram):
(a) Yes.

(b) Srinagar: It is proposed to replace the existing 1,300 lines exchange by a 2,000 lines automatic exchange. The building for the new exchange is under construction.

Jammu: It is proposed to add 200 lines to the existing 1,000 lines.

राजस्थान में डाक व तार विभाग के कर्मचारियों के लिये क्वार्टर

१४१५. श्री प० ला० बाबूपाल : क्या परिवहन तथा संचार मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि राजस्थान में डाक व तार विभाग के कर्मचारियों के लिये रहने के लिये सरकार द्वारा कोई क्वार्टर नहीं बनाये गये जिसके फलस्वरूप कर्मचारियों को बड़ी कठिनाइयों का सामना करना पड़ रहा है ;

(ख) क्या सरकार कर्मचारियों के लिये क्वार्टर बनाने के सम्बन्ध में विचार कर रही है ; और

(ग) यदि हां, तो उसका व्यौरा क्या है ?

परिवहन तथा संचार मंत्री (श्री जगजीवन राम) : (क) राजस्थान परिमंडल में विभिन्न स्थानों पर डाकतार कर्मचारियों के लिए २२४ क्वार्टरों की व्यवस्था की गई है ।

(ख) तथा (ग). नीचे दिए गए स्थानों पर १५१ क्वार्टर बनाने की योजनाओं को पहले ही मंजूरी दी जा चुकी है : -

अजमेर

६४ क्वार्टर